matter, the Government have sought the opinion of the Solicitor General on the appellate orders passed by the Central Board of Excise & Customs in the cases relating to Messra. Bird & Co. The question as to whether the Board's orders should be reviewed or not would be decided in the light of the advice that the Government received from the Solicitor Seneral.

b) and (c). Do not arise,

Re-scheduling of External Debts

*74. Shri D. C. Sharma:
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri S M. Banerjee:
Shri George Fernandes:
Shri Indrajit Gupta:
Shri S. M. Joshi:
Shri Sidheshwar Prasad:
Shri Virendendra Kumar Shah:
Shri K. N. Pandey:
Shri Tridib Kumar Chaudhuri:
Shri S. C. Samanta:
Shrimati Tarkeshwari Sinba:
Shri S. K. Taparish:
Shri B. K. Taparish:
Shri D. N. Patodia:

Will the Minister of Finance be pleased to state:

- 'a) whether a request was made to the Aid India Consortium for rescheduling of India's external debts:
- b) if so, the reaction of the Conmortium thereto; and
- 'c) the decision taken in the mat-

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desni): (a) The Aid India Consortium has been requested to consider debt relief in the context of and as a form of non-project assistance, with a view to increasing the net inflow of aid, making the aid quickly drawable and improving the flexibility in the use of our resources.

'b) and (c). The matter is still under the consideration of the Consortium countries.

किसामी की लगान से बट *७५. ची प्रकाशकीर शास्त्री : भी स्रेमानाय हिमेवी : भी हेम बच्चा : थी विमति विवा : भी भ० गा० तिवारी : बी बशवाल सिंह : भी स० चं० तामन्त : भी बेची संकर शर्मा : श्री श्रोंकार सास बेरका : भी पारदा नन्द : भी मच लिमये : थी स० मो० वनवीं : डाकराच मनोहर नीहिया: मी जार्च फरनेन्डीच : भी एस० एम० जोशी: भी रावे: भी बाबराब पटेल : बी विन्तामचि पानिवारी : भी सिक्षेत्रवर प्रसाद : भी रा० वस्या : भी देवकीलन्दन पार्ट,विया : थी मोहम्मव द्वमान : भी स॰ डू॰ तपुरियाः भी गाडिकिंगम गीड :

क्या **योजना** मंत्री यह बताने की कृषा करेंगे कि :

भी चं० च्० वेसाई :

भी काशीनाच पाण्डेय : भी देवराव पाटिल :

- (क) क्या कुछ राज्यों ने किमानी की लगान से छट दी है;
- (ख) इस सें राज्यों की कितनी विस्तित हानि होनी ; और
- (व) राज्य सरकारी के उपरोक्त निर्वय ने केमीय सरकार कहां तक सहसत है?

बोजना, क्षेत्रिकिन, रक्षायन बीर क्याब कावाय गंदी (बी सबीक नेतृता) : (क) बीर (ब). एक विवरण क्या नक्य